

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 27.08.2019

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Dr Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 229/BB/2019	For admission	Sec 7 of I&B code 2016	M/s India Infoline Finance Ltd	Singhania & Co., Advocates	M/s Unishire Regency Park LLP	

ADVOCATE FOR PETITIONER/s: *Milind Dange - 9449592857* *MDP*
27/8/19

ADVOCATE FOR RESPONDENT/s:

HARSHA .R.

Adv for Respondent

Hary
27/8/19

ORDER

Heard Shri Milind Dange, learned Counsel for Petitioner and Shri Harsha.R, learned Counsel for Respondent. Learned Counsel for Respondent requests time to file statement of objection. Learned Counsel for Respondent is permitted to file statement of objection and duly serve the copy to the other side well before the next date of hearing. Post the case on **17.09.2019**.

A
MEMBER(T)

RA
MEMBER(J)

Raushan

Verified
R
Court Officer